

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 254 of 2017(SZ)

T. Thangaiya Pandian
S/o P. Thangaraj
52 / 2, Ramanuja Iyer Street
Old Washermenpet
Chennai – 600 021.

...Applicant

-Vs-

1. Tamil Nadu Pollution Control Board,
Rep. by its Chairman,
No. 76, Anna Salai, Guindy,
Chennai-600 032.

...Respondents

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

Report submitted in regard to Hon'ble NGT(SZ) order Dt: 12.10.2020 in O.A.

254/2017.

It is respectfully submitted that the Hon'ble NGT(SZ) in O.A. 254/2017 vide order Dt: 12.10.2020 issued the following direction

"They are directed to comply with the directions issued by this Tribunal regarding conducting Ambient Air Quality as well as sound level analysis than is being caused on account of the operation of such similar Industries and whether the pollution control mechanism provided there are sufficient to meet the requirement and whether it keeps the norms and it not, what is the action taken and recommendations to improve the condition."

It is respectfully submitted that in view of Hon'ble NGT(SZ) order Dt: 12.10.2020 in O.A. 254/2017, it is submitted that the Ambient Air Quality Survey and Ambient Noise Level (ANL) survey were conducted in the vicinity of the 2 nos. Of units of M/s. Shreemann Traders, RS No.3714/1, Tondiarpet Part 2 Village, Tondiarpet Taluk, Chennai District and M/s.M S Narayanasamy Nadar Firm, RS No.2995 part, Tondiarpet Part 2 Village, Tondiarpet Taluk, Chennai District on 10.11.2020 during the day time by the District Environmental Laboratory, TNPCB, Manali.

It is respectfully submitted that the result of analysis of ambient air quality survey conducted in the vicinity of the unit revealed that all the analysed parameters are within the NAAQ standards prescribed and the result of analysis of ambinet noise level survey Conducted in the vicinity of the unit revealed that the noise level (Leq) was within the standards precribed by the Board.

Report of Ambient Noise Level (ANL) survey & Ambient Air Quality Survey - (M/s. Shreemann Traders) (Commercial use Zone):

S.No.	Location	P.M ₁₀	P.M _{2.5}	SO _x	NO _x	NAAQ Standards			
						P.M ₁₀	P.M _{2.5}	SO _x	NO _x
1.	On top of Platform near Car Park	68	-	10	23	100	60	80	80
2.	On top of Platform near Stone slab Storage.	76	-	7	19				
3.	On top of Platform near bore well.	89	36	8	21				

S.No.	Location	Noise Level dB(A)	Ambient Noise level Standards for Commercial use zone;
		Operation Leq	
1)	Near car park	60.6	Day time - 65 dB (A). (6.00 a.m-10.00 p.m) Night time - 55 dB (A). (10.00p.m. - 6.00 a.m)
2)	Near Borewell	56.8	
4)	Near main gate	64.2	

**Report of Ambient Air Quality Survey & Ambient Noise Level (ANL) survey -
(M/s.M.S. Sivasamy Nadar) (Industrial use Zone):**

S.No.	Location	P.M ₁₀	P.M _{2.5}	SO _x	NO _x	NAAQ Standards			
						P.M ₁₀	P.M _{2.5}	SO _x	NO _x
1.	On top of Platform near Dhal Storage	90	-	7	18	100	60	80	80
2.	On top of Platform near main gate.	87	52	9	22				
3.	On top of Platform near bore well.	78	-	8	20				

	Location	Noise Level dB(A)	Ambient Noise level Standards for Industrial use zone;
		Operation Leq	
1.	Near Dhall storage	69.6	Day time - 75 dB (A). (6.00 a.m-10.00 p.m) Night time - 70 dB (A). (10.00p.m. - 6.00 a.m)
2.	Near Main gate	73.2	
3.	Near centre of the dhal mill	67.6	
4.	Near Bore well	70	

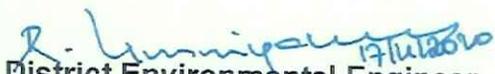
It is respectfully submitted that the earlier 7 Nos. of Dhall mills listed below were issued with show cause notices vide this office proc. dt: 23.09.2020 under Water (Prevention and Control of Pollution) Act, 1974 as amended & Air (Prevention and Control of Pollution) Act, 1981 as amended. Consequently, personal hearing was conducted on 23.10.2020 with the unit representatives of the all the seven unit's and all unit representatives were agreed to apply and obtain the Consent of the Board.

- 1) M/s. M.S.Narayanaswamy Nadar Firm, No.22/2, G.A Road, Old Washermanpet, Chennai -600021.
- 2) M/s. Shree Raj Traders, No.171, G.A Road, Old Washermanpet, Chennai -600021.
- 3) M/s. Shreemann Traders, No.171, G.A Road, Old Washermanpet, Chennai -600021.
- 4) M/s. Lakshmi Dhall Mill, No.22/7, G.A Road, Old Washermanpet, Chennai -600021.
- 5) M/s. K.M.M. Dhall Mill, No.22/4, G.A Road, Old Washermanpet, Chennai - 600021.
- 6) M/s. M.S. Sivasamy Nadar, No.33, G.A Road, Old Washermanpet, Chennai -600021.
- 7) M/s. Vel Dhall Mill, No.204/109, G.A Road, Old Washermanpet, Chennai -600021.

It is respectfully submitted that out of 7 nos. of dhall mills, 6 Nos. unit's except M/s. Shree Raj Traders have filed application through online seeking Consent to Operate of the Board under Water Act and Air Act under Green category & serial no. 3016 as per TNPCB revised categorisation of industries vide B.P. Ms. No. 6 of 2016 and the same are under process for issue of Consent to Operate of the Board. Further; the said applications filed by the unit are returned to the unit for want of certain additional particulars and for making corrections in the application.

It is respectfully submitted that out of 7 nos. of dhall mills, 1 no. of unit M/s. Shree Raj Traders, at No.171, G.A Road, Old Washermanpet, Chennai -600021 vide its letter Dt:04.11.2020 has informed that the unit is about to vacate the unit premises and due to Covid-19 problem and due to machineries dismantling technician shortage. Hence, the unit has requested one month time for dismantling the machineries and to vacate the premises. Further, during inspection on 16.11.2020 it was noticed that the unit of M/s. Shree Raj Traders was not under operation.

Encl: as above.


District Environmental Engineer
Tamilnadu Pollution Control Board
Chennai.

17/11/2020

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12.10.2020 IN O.A.NO.254 OF 2017**

**Advocate for Respondents No.1
Thiru. C. Kasirajan
Advocate, Chennai.**

Date: 17.11.2020.